

1	2
22.	Bagchini
23.	Kumheri
24.	Chhera
25.	Mundrawja
26.	Joura
27.	Dhamkan
28.	Bhatpura
29.	Kailaras
30.	Sabalgarh
31.	Sujrma
32.	Pahargarh
33.	Jhundpura
34.	Kulholi
35.	Rampurkalan
36.	Barai
37.	Mangrol
38.	Khargpur
39.	Sumaoly
40.	Sheopurkalan
41.	Karahal
42.	Chandrapura
43.	Harnikheda
44.	Pandola
45.	Baroda
46.	Premsar
47.	Bamuligusail
48.	Nagda
49.	Soikalan
50.	Sothwa
51.	Datardakalan
52.	Manpura
53.	Girdharpur
54.	Dhodhar
55.	Tarrakalan
56.	Raghunathpur
57.	Shampur
58.	Occhepura
59.	Beerapura
60.	Tendra
61.	Iklod
62.	Ghota
63.	Vijaypur
64.	Sahasram

[English]

#### Inconvenience to Foreign Tourists

1917. Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government are aware of the problems faced by the tourists especially from abroad

commuting to different places and also visiting to tourist centres;

(b) if so, the steps taken by the Union Government to mitigate the problems faced by the tourists;

(c) the proposed action plan to promote tourism in the country specially in Tamil Nadu and also to make tourist centres an enjoyable and comfortable one;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). The Government is aware of inadequate infrastructural facilities at tourist centres in the country. Steps taken by the Union Government to mitigate such problems include Open Sky Policy, introduction of super fast trains by the Railways etc. Financial assistance is also provided to the State Governments for augmenting such facilities based on the specific proposals subject to availability of funds and inter-se-priority.

(c) to (e). Development and promotion of tourism is primarily the responsibility of the State Governments. However, the Department of Tourism extends financial assistance to the State/U.T. Governments for promotion of tourism in the country towards specific proposals.

#### AIR/Doordarshan, Silchar

1918. SHRI UDDHAB BARMAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Bureau of Investigation has conducted an enquiry against the various allegations and corrupt practices in AIR and Doordarshan offices Silchar in Assam;

(b) if so, the details thereof; and

(c) the action taken against those found guilty?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Yes, Sir. The Central Bureau of Investigation have registered a criminal case against an official of All India Radio, Silchar on 15th May, 1996 for allegedly taking a bribe. Since the concerned officer was detained for a period exceeding 48 hours on criminal charge, he has been placed under deemed suspension as a result of departmental action. So far as Doordarshan Kendra, Silchar is concerned CBI has not conducted any enquiry.

[Translation]

#### D.E.T. Office in Deoria

1919. SHRI PRAKASH MANI TRIPATHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is proposal to open D.E.T. office in Deoria district of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir.

(b) Question does not arise.

(c) The workload of Telecom District, Mau which includes Deoria Revenue District, is not sufficient to justify a separate DET for Deoria.

#### Telephone Connections From M.P. Quota

1920. SHRI THAWAR CHAND GEHLOT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there has been delay in installation of telephone connections by the department even after the recommendation and confirmation by the hon'ble Members of Parliament, from their quota; and

(b) if so, the action being taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Sir, generally telephone connections against the sanctions issued from the quota of the Hon'ble M.Ps are provided within specified period of 30 days from the date of issue of sanction orders. However, in some cases delay occurs in implementing such orders due to technical reasons, such as non-availability of cable pairs, exchange capacity etc.

(b) Provision of these telephone sanctions is being monitored in the Telecom Commission Headquarters and strict instructions are issued, wherever delay is noticed, to the CGMs concerned to make all around efforts to provide telephone connections at the earliest.

[English]

#### Rural Post Offices

1921. SHRI MUKHTAR ANIS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of Post Offices in the country, category wise and State wise;

(b) the average population covered by Post Offices, State wise; and

(c) the number of Post Offices opened during 1995-96, State wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The total number of Post Offices in the Country, category wise and Postal Circle-wise as on date are given in statement-I

(b) and (c): The average population covered by Post Offices, Postal Circle-wise and the number of Post Offices opened during 1995-96 Postal Circle-wise are given in the enclosed statement-II.

#### STATEMENT - I

##### Details of Post Offices, Category-wise

Name of State		Head Post Offices (HOs)	Departmental Sub Post Offices (DSOs)	Extra Dept. Sub Post Offices (EDSOs)	Extra Deptl. Branch Post Offices (EDBOs)	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh	104	2361	53	13660	16178
2.	Assam	16	581	36	3185	3818
3.	Bihar	42	1425	127	10195	11789
4.	Delhi	9	410	22	113	554
5.	Gujarat	42	1359	47	7470	8918
	Dadra & Nagar Haveli	-	2	-	32	34
	Daman & Diu	-	6	-	11	17
6.	Haryana	15	452	14	2116	2597
7.	Himachal Pradesh	17	441	18	2272	2748
8.	Jammu & Kashmir	9	240	31	1328	1608
9.	Karnataka	69	1770	301	7659	9799
10.	Kerala	51	1445	527	3013	5036
	Lakshadweep	-	6	3	1	10
11.	Madhya Pradesh	52	1363	98	9720	11233